

15
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: Yatin C Davda & Anr.

V/s.

Iberchem India Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RASESH PARikh KISHAN DAVE	ADVOCATES	FOR PETITIONERS	RASESH PARikh
2.	HITESH BUCH	PCS		
3.	Sujal Shah	Advocate	Rep. No. 2 to 5	Sujal Shah
4.	Mr Saurabh Soparkar with Mr Bijal Chhatrapati	Advocate Advocate	Respondent No. 1 to 7	Mr Saurabh Soparkar with Mr Bijal Chhatrapati
5.	BiddhARTH SINGH	Advocate	Respondent No. 1 to 7	BiddhARTH SINGH

ORDER

Learned Advocate Mr. Rasesh Parikh with Learned PCS Mr. Hitesh Buch i/b Learned Advocate Ms. Bhoomi Brahmakshatriya present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrapati i/b J. Sagar present for Original Respondents No. 1 to 3. Learned Advocate Mr. Sujal Shah present for Original Respondents No. 4 and 5.

In view of the order in IA 317/2017 Respondents shall file reply on or before 09.11.2017.

List the matter on 09.11.2017.

B. R. 9.10.17
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 9th day of October, 2017.